



**Part - C: Case-wise details of progress**

**Name of party/account:** \_\_\_\_\_

**Name of branch/office:** \_\_\_\_\_

**Amount involved**

**(₹ in million)** \_\_\_\_\_

**Fraud No :** \_\_\_\_\_

1.	Date of first reporting	
2.a	Date of filing recovery suit with DRT/Court	
b	Present position	
3.	Recoveries made up to the end of the last quarter (₹ in million)	
4.	Recoveries made during the quarter (₹ in million)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (₹ in million)	
6.	Loss to the bank (₹ in million)	
7.	Provision held (₹ in million)	
8.	Amount written off (₹ in million)	
9.	a) Date of reporting case to Police/ CBI	

b) Date of completion of Police/CBI investigation

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c) Date of submission of investigation report by Police/CBI

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10. Details of staff-side action

No.	Name	Desgn.	Whether suspended/Dt. of suspension	Date of issue of charge sheet	Date of commencement of domestic inquiry	Date of completion of inquiry	Date of issue of final orders	Punishment awarded	Details of prosecution /conviction/ acquittal, etc.
1.									
2.									
3.									
4.									

11. Other developments

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12. Whether case closed during the quarter

Yes/No

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13. Date of closure:

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